

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "B": HYDERABAD
(THROUGH VIRTUAL CONFERENCE)**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
and
LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

S.No.	ITA No.	AY	Appellant	Respondent
01	854/H/2018	2010-11	Dy. Commissioner of Income-tax, Circle - 16(1), Hyderabad.	Quippo Construction Equipment Ltd., Hyderabad. PAN-AAALQ1735F
02	855/H/2018	2011-12	-do-	-do-
03	1056/H/2017	2009-10	Quippo Construction Equipment Ltd., Hyderabad. PAN-AAALQ1735F	Asst. Commissioner of Income-tax, Circle - 16(3), Hyderabad.
Revenue by:		Shri YVST Sai		
Assessee by:		Shri Navin Pakheera		
Date of hearing:		15/03/2021		
Date of pronouncement:		18/03/2021		

ORDER

PER BENCH:

These two Revenue's appeals ITA Nos. 854 & 855/Hyd/2018 for AYs 2010-11 & 2011-12 are directed against the CIT(A) - 4, Hyderabad's orders, both, dated 12/02/2018. Assessee's appeal ITA No. 1056/Hyd/2017 for AY 2009-10 is directed against the CIT(A) - 4, Hyderabad's order dated 23/03/2017.

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copy to :

<i>1</i>	<i>DCIT, Circle - 16(1), Room No. 121, 1st Floor, 'B' Block, IT Towers, AC Guards, Masab Tank, Hyderabad.</i>
<i>2</i>	<i>M/s Quippo Construction Equipment Ltd., NAC Campus, Izzat Nagar, Kondapur, Cyberabad, Hyderabad - 500 084.</i>
<i>3.</i>	<i>ACIT, Circle - 16(3), Hyderabad.</i>
<i>3</i>	<i>CIT(A) - 4, Hyderabad.</i>
<i>4</i>	<i>Pr. CIT - 4, Hyderabad</i>
<i>5</i>	<i>ITAT, DR, Hyderabad.</i>
<i>6</i>	<i>Guard File.</i>